

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2039**  
TO BE ANSWERED ON 05.05.2016

**FUNDS UNDER PMGSY**

**2039. SHRI BHAIRON PRASAD MISHRA:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the funds provided to Uttar Pradesh under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the current financial year;
- (b) the details of roads proposed to be constructed therefrom;
- (c) whether separate amount has been earmarked out of that fund to repair of old roads and if so, the details thereof; and
- (d) whether the State Government has also provided its share and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI SUDARSHAN BHAGAT)**

(a): 'Rural roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a onetime special intervention to provide single all weather road connectivity to eligible unconnected habitations in the Core Network. As per PMGSY guidelines the works under PMGSY are executed through State Governments. Central funds under PMGSY are released by the Ministry of Rural Development to the State Government. Further release to district and sub-district level is made by the State Government.

The Budget Estimate (BE) under PMGSY during 2016-17 is Rs.19, 000 crore. After deducting committed liabilities like repayment of NABARD loan, etc., the funds available for release to the States for implementation of the programme is Rs. 17,574.49 crore. The Ministry has made indicative annual allocation to the States proportionately based on the value of ongoing works in hand, unspent balance available with the States and total funds available under PMGSY. The total indicative Annual Allocation of Uttar Pradesh during 2016-17 is Rs 1663.00 crore (Rs 998.00 crore as Central Share and Rs 665.00 crore as State Share).

(b): Since inception, Uttar Pradesh has been sanctioned a total of 18,341 road works covering 52,604.75 km of length under PMGSY. The State has reported to have completed 17,067 road works covering 48,248.85 km of length till 31.03.2016.

(c): In so far as Maintenance of roads constructed under PMGSY is concerned, as per PMGSY guidelines, PMGSY roads are covered by a 5-year maintenance contract, to be entered into along with the construction contract, with the same contractor, as per the Standard Bidding Document. Maintenance funds to service the contract are budgeted by the State Government and placed at the disposal of the State Rural Road Development Agency (SRRDA) in a separate Maintenance Fund Account within stipulated time.

(d): During the year 2015-16, State Government has reported to have credited Rs 740 crore as State share in State Rural Road Development Agency (SRRDA) account.

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